



\$~22 & 23

DORIS CHUNG

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 3867/2019, CRL.M.A. 11299-11300/2019

Through: Mr. Faraz Maqbool, Mr. Chandan

Kumar, Ms. Sana Juneja and Ms.

Deepshikha, Advocates

versus

STATE OF NCT OF DELHI & ANR.

....Respondents

.....Petitioner

Through: Mr. Manoj Pant, APP for the State

with S.I. Vikash Kumar, P.S. Rajinder

Nagar.

Mr. Vivek Sood, Senior Advocate with Mr. Achint Singh Gyani, Mr. Varun Chugh, Ms. Shagun Chugh, Ms. Shreya Mittal and Mr. Amit

Aggarwal, Advocates for R-2

(23)

+ CRL.M.C. 5087/2022, CRL.M.A. 20306/2022

SUNIL GLADSON PETER

....Petitioner

Through: Mr. Kumar Vaibhaw and Ms. Somaya

Gupta, Advocates

versus

STATE OF NCT OF DELHI & ANR.

....Respondents

Through: Mr. Manoj Pant, APP for the State

with S.I. Vikash Kumar, P.S. Rajinder

Nagar.

Mr. Vivek Sood, Senior Advocate with Mr. Achint Singh Gyani, Mr.





Varun Chugh, Ms. Shagun Chugh, Ms. Shreya Mittal and Mr. Amit Aggarwal, Advocates for R-2

CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER 19.02.2025

- 1. Hon'ble Judge is not holding Court today.
- 2. Re-notify on 02.04.2025.

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BY ORDER

COURT MASTER

FEBRUARY 19, 2025/zp

Click here to check corrigendum, if any